## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:819 ANSWERED ON:27.02.2015 BLACKLISTING OF COMPANIES Pandey Shri Ravindra Kumar;Patil Shri Sanjay(Kaka) Ramchandra

## Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has taken a decision to do away with the decision of blacklisting the companies engaged in supply of defence equipments and materials on petty issues;

(b) if so, the details thereof;

(c) the total number of companies blacklisted for indulging in irregularities in supply of defence materials and equipments in the country during the last three years and the current year along with the names and details of the companies removed from the blacklist during the said period;

(d) whether the Government proposes to review the performance of the blacklisted companies on the basis of their merits and demerits; and

(e) if so, the details thereof?

## Answer

## MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (e): During the last three years and the current year, orders have been issued debarring six firms along with their allied and subsidiary firms from business dealings with Ministry of Defence for a period of ten years. Orders have not been issued for removal of companies from blacklist.